Name of the Corporate Debtor	Date of commencement of CIRP	20-Jul-23	List of creditors as on:	30-Sep-25

3,24,49,038

1.45.05.246

6,15,89,344

58,63,865 41,97,205

14,07,948

List of Operational creditors (Other than workmen and Employees and Government dues)

	Amount in INR													
	Name of Creditor	Details of Claim received		Details of claims admitted					Amount of any					
SI No		Date of receipt	Amount Claimed	Amt of Claim Admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether Related Party?		Contingent Claims	mutual dues that may be set off	Amount of Claims not admitted	Amount of Claims under verification	Remarks, if any
1	Aditya Birla Fashion and Retail Ltd	08-08-2023	68,92,860	-	Interest Free Security Deposited as per terms of Letter of Intent/Agreement along with Interest	-	-	No	NA	-	-	-	68,92,860	
2	Aditya Birla Fashion and Retail Ltd	08-08-2023	57,89,347	-	Interest Free Security Deposited as per terms of Letter of Intent/Agreement along with Interest	-	-	No	NA	-	-	-	57,89,347	
3	Bangalore Protech Controls Pvt. Ltd.	07-08-2023	13,42,843	13,33,930	O/s dues for the services rendered along with interest	-	-	No	NA	-	-	8,913	-	
4	M/s Mallikarjun Associates Bangalore	07-08-2023	89,89,605	1	O/s dues for the services rendered along with interest	-	-	No	NA	-	-	89,89,604	-	
5	Otis Elevator Co (India) Ltd.	08-08-2023	2,64,90,531	-	O/s dues for the services rendered along with interest	-	-	No	NA	-	-	-	2,64,90,531	
6	Vedant Fashions Limited (VFL)	08-08-2023	12,31,796	12,31,796	Interest Free Security Deposited as per terms of Letter of Intent/Agreement	-	-	No	NA	-	-	-	-	
7	Bangalore 'Dor-Tech' Pvt Ltd	12-08-2023	15,38,066	-	O/s dues for the services rendered along with interest	-	-	No	NA	-	-	-	15,38,066	
8	PVR Inox Limited (Formerly PVR Limited)	01-11-2023	20,55,76,193	-	Interest Free Security Deposited as per terms of Letter of Intent/Agreement and dues for expendiure incurred along with interest	-	-	No	NA	-	-	-	20,55,76,193	

No NA

No

No

No NA

No

No

NA

NA

NA NA

NA

3,24,49,038

1.45.05.246

6,15,89,344

58,63,865 41,97,205 17,46,687

36,66,38,382

4,07,946

94,06,463

08-04-2025 29-04-2025 12-08-2025 37,96,10,575 35,65,729 Exchange rate used for foreign currency: 1USD= INR 82.08 as on insolvency commencement date i.e. 20 July 2023, order received on 25 July, 2023

09-10-2023

15-11-2023

12 NSA Chambers

9 Ashish Interbuild Private Limited

10 Wohr Parking Systems Private Limited 11 Ace Enviro Tech Private Limited

13 Bentel Associates Realty Design Consultants Private Limited
14 Pioneer Property Zone Services Pvt. Ltd
15 Bhupesh Kumar Jain

2. Amounts above are under verification for want of information. The same can only be conclusively verified subsequent to verification from the book of accounts of the corporate debtor. Additionally, communications have also been sent to the respective claimants seeking additional information/ clarifications

O/s dues for the services rendered along with interest

O/s dues for the services rendered along with interest

O/s dues for the services rendered along with interest

O/s dues for the services rendered along with interest

O/s dues for the services rendered along with interest Interest Free Security Deposited as per terms of Letter of Intent

O/s dues for providing legal services

3, * Previously, the amounts were provisionally admitted by the IRP, the Resolution Professional appointed vide order dated December 9, 2024 has recategorized/renamed as under verification.